

Status Report

Hon'ble National Green Tribunal has passed following orders on 07.11.2019 in Original Application No. 111/2019 titled Residents of Village Rampur, District Sirmaur V/s State of Himachal Pradesh:-

"1. Vide order dated 01.07.2019, the Tribunal noticed the deficiencies found in the report furnished on 26.04.2019 in the operation of M/s Valley Iron & Steel Company, Majri, Paonta Sahib, District Sirmaur, Himachal Pradesh and sought an action taken report from the Himachal Pradesh State Pollution Control Board (HPSPCB) and the District Magistrate, Sirmaur.

2. The report filed on 21.09.2019 by the Additional Deputy Commissioner, Sirmaur indicates the action taken but the report does not cover the observations in the earlier report dated 26.04.2019 as follow:

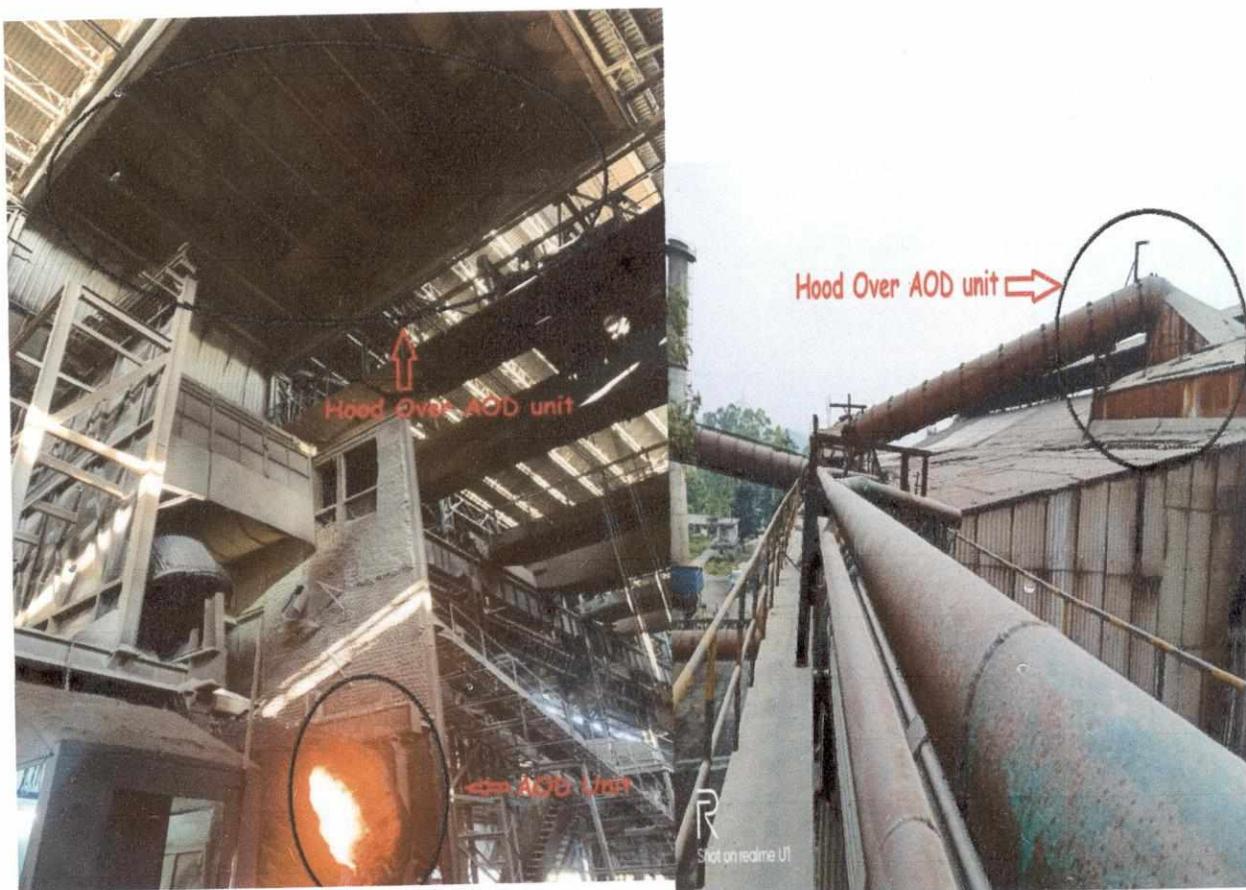
" 5. To control the fugitive emissions, the unit has proposed to provide a hood in Dog House (the portion of the factory where AOD process is done 8 times a day) to improve suction in the secondary system. Further, the unit has proposed to install 648 filter bags in addition to already existing filter bag house of 1,944 filter bags and replace impellers of both the Induced Draft fans to improve suction. Aslo the unit has proposed to provide bypass duct for heat exchanger to increase efficiency of secondary system in AOD."

4. Let the Deputy Commissioner, Sirmaur furnish a further report covering the above observation before the next date by e-mail at judicial-ngt@gov.in."

In compliance to orders of Hon'ble National Green Tribunal, the unit was jointly inspected on 31.12.2019 by Dr. R.K. Pruthi, IAS, DistrictMagistrate, Sirmaur and Sh. A.K. Sharda, Environmental Engineer, HPSPCB, Regional Office, Paonta Sahib.

The status report of committee is as follow:-

- The unit has provided hood over the DOG house (the portion of the factory where AOD process is done 8 times as day) to improve suction in the secondary system. The photographs of hood over DOG house are as below:



Hood Over AOD Unit (Inside View)

(Outside View)

Environmental Engineer,
H.P. State Env. Protection
Pollution Control Board
PAONTA SAHIB (H.P.)

[Signature]
Deputy Commissioner,
District Sirmaur (H.P.)

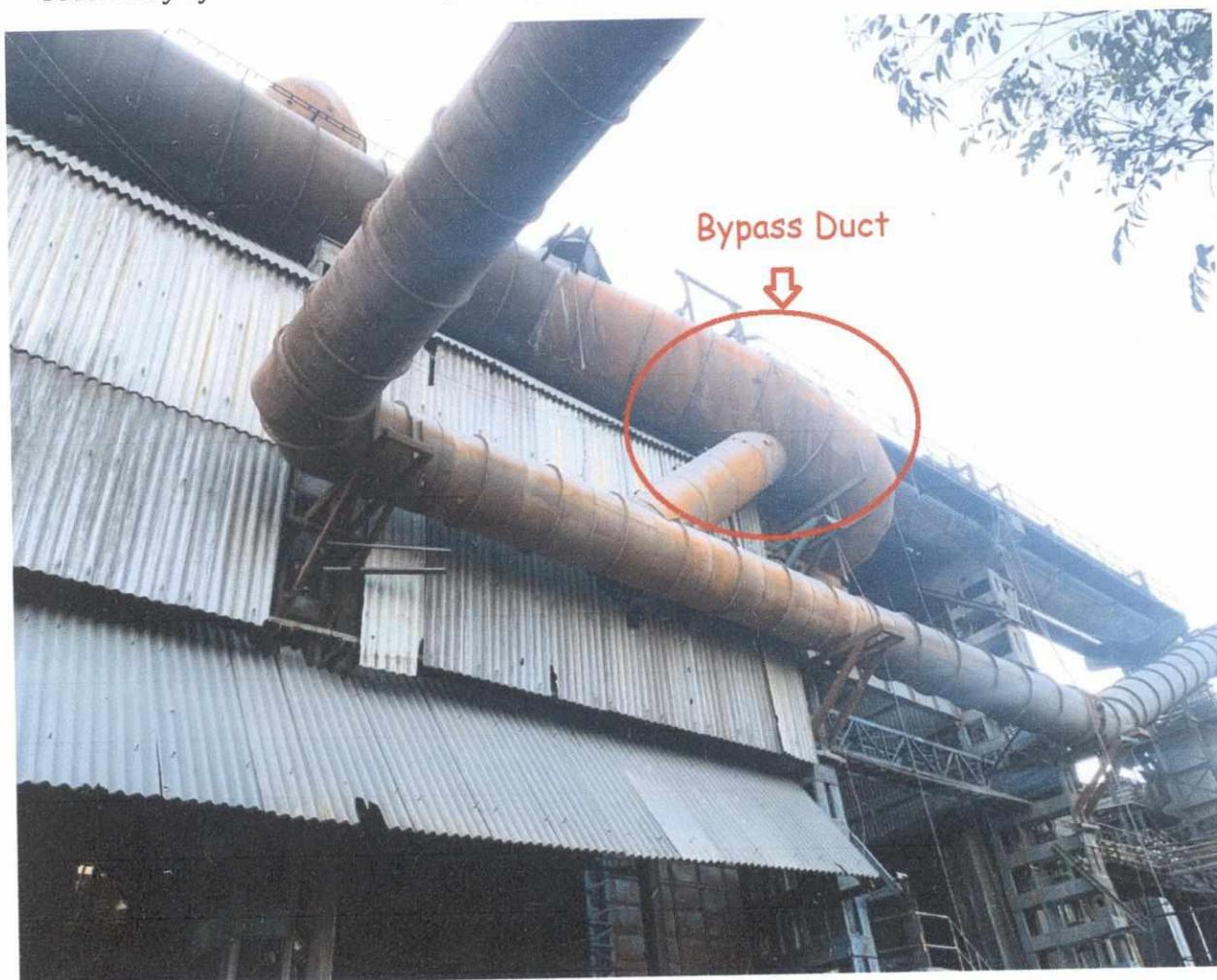
- The unit has installed additional 648 filters bags in addition to already existing 1944 filter bags. The photograph of same is as below:



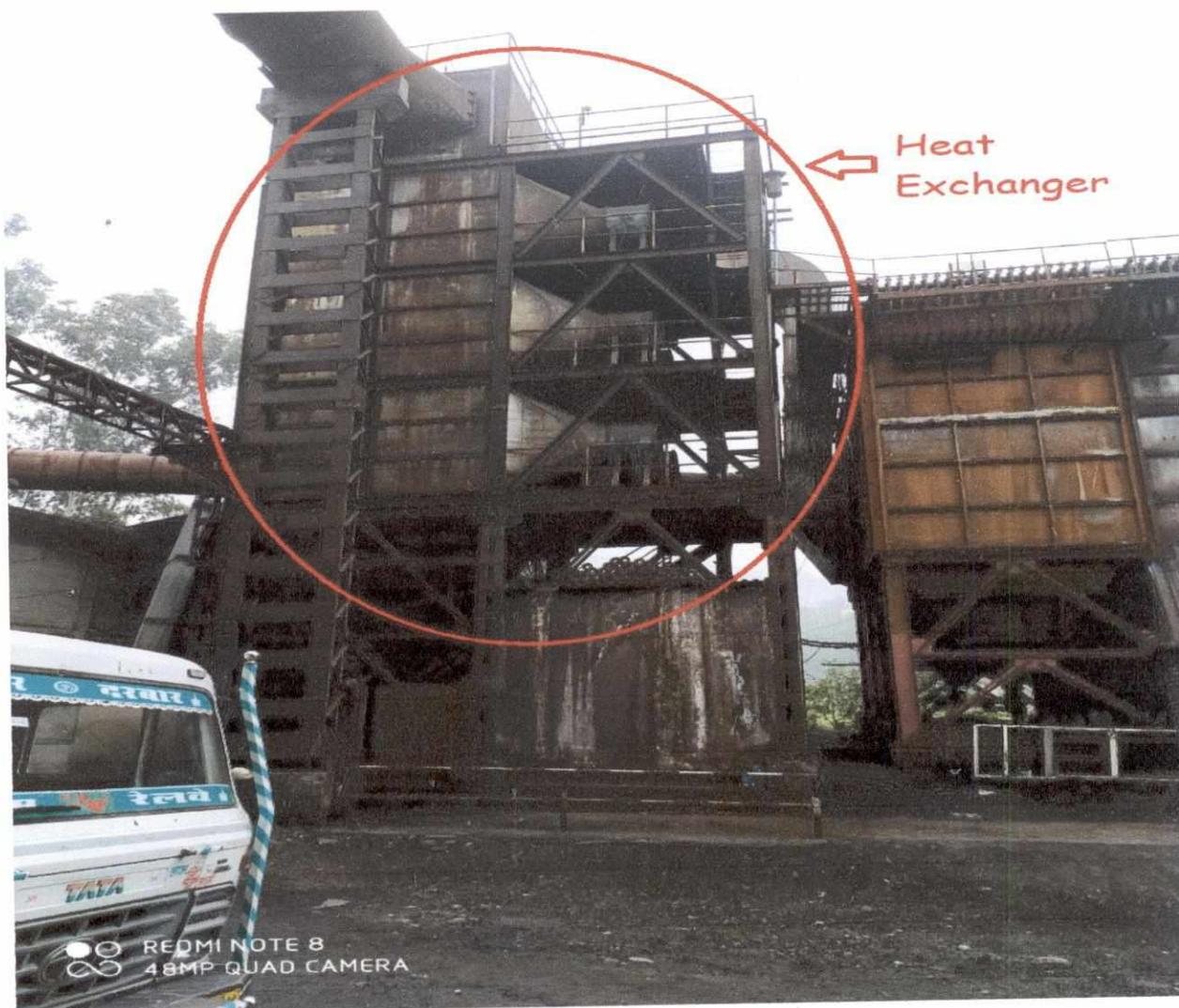
- The unit has installed new bag house with 648 filter bags as shown in above photograph and to handle the additional load of this bag house, the unit has replaced the impellers of both the induced draft fans for better suction efficiency by increasing ID fan capacity to 466000m³/hr from existing 350,000m³/hr. The photographs of same are as below.



- The unit has made provision of bypass duct for heat exchanger to increase efficiency of secondary system in AOD. The photograph is as below:



The photograph of heat exchanger is as below:



Environmental Engineer,
H.P. State Env. Protection
Pollution Control Board
RAONTA SAHIB (H.P.)

Sukhi
Deputy Commissioner
District Simnour (H.P.)

In addition to this, the committee also verified the points incorporated in the report filed on 21.09.2019 and observed that unit is complying the directions/observation of committee. The pollution control devices provided by the unit were found operational and satisfactory. The latest observation is as below:

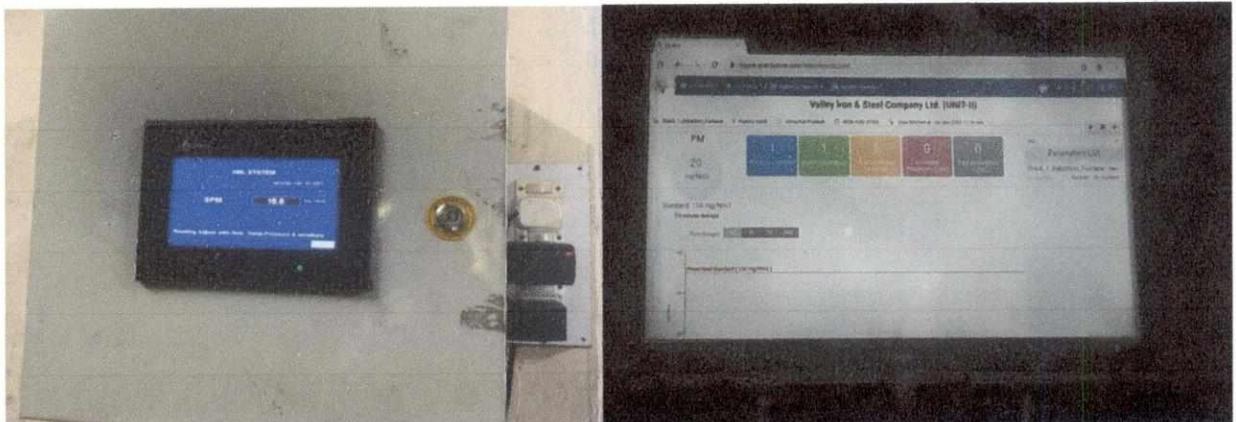
1. The unit is not using extracted MS wire material with some leftover of rubber particulates as raw material. The cleaning/de-dusting facility provided by the unit was operational and is being used for removal of deposits over MS wire. The detail have shown through photographs as appended below:



(Rubber part free raw material)

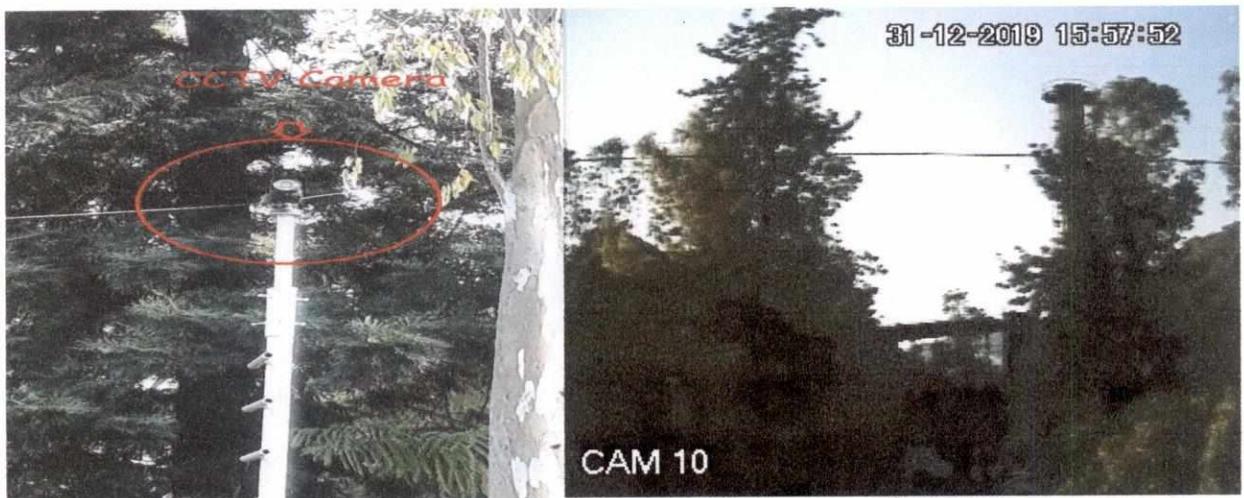
(Winching Machine for de-dusting process)

2. The online continuous emission monitoring system installed by the unit for measurement of particulate matter was operational and real time continuous emission value is being transmitted to this software which is being displayed in public domain at main gate of unit. The data is also being transmitted to HP State Pollution Control Board's server. The CCTV camera with facility of taking continuous footage of rooftop of the factory was also operational. The stack emission data of dated 31.12.2019 of online continuous emission monitoring system is enclosed herewith as **Annexure 1**. The stack emission data indicating the parameter i.e. Particulate Matter within prescribed limit. The photographs w.r.t. compliance are appended as below:-



(Online continuous emission monitoring system)

(Display in Public Domain)



CCTV Camera

Footage of CCTV Camera

3. The Plants are being maintained by the unit. The photographs of plants are as below:-

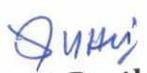


4. The unit has provided settling chambers within the premises of plants on the road at five points from entry gate to North - West of plant to arrest the silt etc flowing with the rain water during rains. The settling chamber are also being maintained and cleaned by the unit regularly. The photographs are as below:-



Settling Chambers


A.K. Sharda,
Environmental Engineer,
HPSPCB Regional Office, Paonta Sahib,
District Sirmaur, H.P.


Dr. R.K. Pruthi, IAS
District Magistrate
District Sirmaur, H.P.

Real Time Data Acquisition And Monitoring



Site Name: Valley Iron & Steel Company Ltd. (UNIT-II)

Report: Real Time Report

From Date: 2019-12-31 10:15 To Date: 2020-01-01 10:15

Description	Stack_1_Induction_Furnace-PM(mg/Nm3)
Prescribed Standards	0 - 150
Maximum Data	40.33
Minimum Data	0.0
Geometric Mean	10.43
Median	8.5
Standard Deviation	7.03
Maximum Value At Time	2020-01-01 08:30:00
Minimum Value At Time	2019-12-31 10:15:00
Valid Data Points	96
Total Data Points	97
Data Availability %	98.97%

Time	Stack_1_Induction_Furnace-PM(mg/Nm3)
2019-12-31 10:15:00	0.00
2019-12-31 10:30:00	2.00
2019-12-31 10:45:00	7.89
2019-12-31 11:00:00	5.82
2019-12-31 11:15:00	10.29
2019-12-31 11:30:00	4.53
2019-12-31 11:45:00	10.96
2019-12-31 12:00:00	6.32
2019-12-31 12:15:00	5.71
2019-12-31 12:30:00	7.27
2019-12-31 12:45:00	5.36
2019-12-31 13:00:00	4.04
2019-12-31 13:15:00	7.36
2019-12-31 13:30:00	11.93
2019-12-31 13:45:00	6.29
2019-12-31 14:00:00	8.71
2019-12-31 14:15:00	5.43
2019-12-31 14:30:00	12.70
2019-12-31 14:45:00	2.71
2019-12-31 15:00:00	10.25
2019-12-31 15:15:00	2.20
2019-12-31 15:30:00	11.79
2019-12-31 15:45:00	1.64
2019-12-31 16:00:00	5.86
2019-12-31 16:15:00	4.79

Environmental Engineer,
H.P. State Pollution Control Board
PANCHSABH (H.P.)

Time	Stack_1_Induction_Furnace-PM(mg/Nm3)
2019-12-31 16:30:00	14.40
2019-12-31 16:45:00	4.36
2019-12-31 17:00:00	24.50
2019-12-31 17:15:00	3.89
2019-12-31 17:30:00	5.57
2019-12-31 17:45:00	10.32
2019-12-31 18:00:00	11.36
2019-12-31 18:15:00	30.36
2019-12-31 18:30:00	8.10
2019-12-31 18:45:00	31.75
2019-12-31 19:00:00	8.29
2019-12-31 19:15:00	13.21
2019-12-31 19:30:00	8.21
2019-12-31 19:45:00	20.33
2019-12-31 20:00:00	9.68
2019-12-31 20:15:00	18.54
2019-12-31 20:30:00	8.00
2019-12-31 20:45:00	11.36
2019-12-31 21:00:00	7.71
2019-12-31 21:15:00	20.61
2019-12-31 21:30:00	11.37
2019-12-31 21:45:00	9.89
2019-12-31 22:00:00	13.50
2019-12-31 22:15:00	14.18
2019-12-31 22:30:00	25.64
2019-12-31 22:45:00	9.90
2019-12-31 23:00:00	12.46
2019-12-31 23:15:00	4.93
2019-12-31 23:30:00	16.37
2019-12-31 23:45:00	4.32
2020-01-01 00:00:00	13.29
2020-01-01 00:15:00	4.25
2020-01-01 00:30:00	19.18
2020-01-01 00:45:00	4.53
2020-01-01 01:00:00	16.31
2020-01-01 01:15:00	6.14
2020-01-01 01:30:00	18.82
2020-01-01 01:45:00	9.87
2020-01-01 02:00:00	7.07
2020-01-01 02:15:00	28.32
2020-01-01 02:30:00	6.07
2020-01-01 02:45:00	16.04
2020-01-01 03:00:00	9.50
2020-01-01 03:15:00	6.29

Environmental Engineer,
 H.P. State Environment Protection
 Pollution Control Board
 PACHTA SAHIB (H.P.)

Stack_1_Induction_Furnace-PM(mg/Nm3)

Time	Stack_1_Induction_Furnace-PM(mg/Nm3)
2020-01-01 03:30:00	6.17
2020-01-01 03:45:00	10.93
2020-01-01 04:00:00	5.21
2020-01-01 04:15:00	13.86
2020-01-01 04:30:00	6.47
2020-01-01 04:45:00	17.00
2020-01-01 05:00:00	5.86
2020-01-01 05:15:00	11.86
2020-01-01 05:30:00	5.33
2020-01-01 05:45:00	9.43
2020-01-01 06:00:00	4.82
2020-01-01 06:15:00	8.96
2020-01-01 06:30:00	20.63
2020-01-01 06:45:00	6.04
2020-01-01 07:00:00	8.11
2020-01-01 07:15:00	5.82
2020-01-01 07:30:00	11.57
2020-01-01 07:45:00	4.61
2020-01-01 08:00:00	16.14
2020-01-01 08:15:00	5.86
2020-01-01 08:30:00	40.33
2020-01-01 08:45:00	5.14
2020-01-01 09:00:00	12.07
2020-01-01 09:15:00	2.75
2020-01-01 09:30:00	17.57
2020-01-01 09:45:00	6.07
2020-01-01 10:00:00	12.46
2020-01-01 10:15:00	NA

Report Details: VISL | 2020-01-04 11:52:15 | Real Time Report


 Environmental Engineer,
 H.P. State Env. Protection Board
 Pollution Control Board
 PANCHSABH (G.P.)